

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4036

ANSWERED ON:30.04.2012

REVIEW OF PROCUREMENT PROCEDURE

Abdulrahman Shri ;Agarwal Shri Rajendra;Bhagora Shri Tarachand;Hegde Shri Anant Kumar;Jagannath Dr. M.;Karunakaran Shri P.;Kumar Shri P.;Meghwal Shri Arjun Ram ;Rajaram Shri Wakchaure Bhausahab;Reddy Shri K. Jayasurya Prakash;Roy Shri Arjun;Sayeed Muhammed Hamdulla A. B. ;Singh Shri Bhola;Sivasami Shri C.;Yadav Shri Om Prakash

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government proposes to review the procurement procedures to ensure impartial, transparent and swifter acquisitions for the armed forces and chalk out a long-term integrated perspective plan for the technology and capability needs for the armed forces;

(b) if so, the details thereof;

(c) whether the lack of adequate information regarding defence requirements has been one of the major impediments in the growth of India's defence industry and if so, the details thereof;

(d) whether the said plan is likely to enable domestic industry to plan investment in the defence sector and take up research and development, technology upgradation and collaboration with private and foreign partners to meet the future requirements of the forces and if so, the details thereof;

(e) the private/foreign companies which have been given license to manufacture defence equipment so far; and

(f) whether the introduction of the new category of acquisition 'buy and make' is a major shift enabling Indian industry to enter into joint ventures with foreign original equipment manufacturers and if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (f): A Statement is attached.